Court-II

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## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. No. 04 / 2016

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (T) Shri S. Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th March, 2017, 10.30 A.M

Name of the Company		Anurag Jhawar & AnrVersus- Chhotanagpur Rope Works Pvt. Ltd. & Ors.		
Under Section		241/242	10	
SI.	Name & Desig	nation of Authorized	Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL		The Annual Assessment of the Annual State of t	date
	LETTERS)			13131.5.3

Ratnanko Banerjee ( 1. Empora Chombay S Sulape duitro

Q.

## ORDER

Ld. Counsel for the petitioners are present.

In this case Mr. L.K.Sarawgi, F.C.A. of L.K.Sarawgi & Associates, 27, Weston Street, Room No. 112, 1st floor, Kolkata 700012 be appointed as auditor for auditing for the financial years 2014-15 and 2015-16. In case Mr. L. K. Sarawgi is not available then M/s. Majumder & Co., F.C.A., 17, Ganesh Chandra Avenue, 4th floor, Kolkata 700013 be approached for appointment as auditor.

Mr. Shib Das Bhar, 7/32/6/1, Barada Basak Street, Kolkata 700036 be appointed as valuer. In case Mr. Shib Das Bhar is not



available then Mr. Basudev Dey, 29/3B, Lake Place, Ground Floor, Kolkata 700029 be approached for appointment as valuer.

The parties to the case may approach them for obtaining their consent, and other terms like remunerations etc.

(S. Vijayaraghavan) Member (T)

(Vijai Pratap Singh) Member (J)